GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:254 ANSWERED ON:14.03.2012 SAFETY IN COAL MINES Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of COAL be pleased to state:

- (a) whether the Government is taking any measures for the security of workers/laborers working in the coal mines;
- (b) if so, whether all the large coal mines of the country have a team of doctors alongwith ambulance facility for emergency; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a): The matter of security of workers /laborers working in coal mines is beyond the purview of the Mines Act, 1952. However, safety of workers is governed in accordance with the provisions as laid down in the Mines Act, 1952 and the regulations, rule and bylaws framed there under. Coal India Ltd. (CIL) has taken several measures to improve standard of safety in its mines in addition to following the statutory provisions under the Mines Act, 1952.
- (b) & (c): There is a Team of Doctors and Ambulance at every Area Hospital of the subsidiary companies of CIL, which are well equipped for providing emergency treatment. There are 85 Hospitals with 5,806 Beds, 424 Dispensaries, 667 Ambulance and 1477 Doctors including Specialists in CIL and its subsidiaries to provide medical services including emergency services to the employees.